

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 19¹⁵ October, 2023

No.HC.V-56/2023/ 874 /Estt.## The following incumbents of this Registry are promoted and appointed, temporarily and until further orders, as **Court Keeper** in the Principal Seat of the Gauhati High Court, in the pay band of (PB-1) Rs. 12000-52000/-+G.P. Rs. 4400/- plus other allowances as admissible under the Rules with effect from the date of his/her joining.

Sl. No.	Name of the Incumbent	Appointed Against
1	Sri Sunanda Ram Das	Vice Sri Ashad Ali retired on attaining the age of superannuation.
2	Sri Ganesh Kalita	Vice Dhareswar Das, retired on attaining the age of superannuation.
3	Sri Kamala Kanta Ray	Vice Sri Kalpa Ram Das retired on attaining the age of superannuation.

The promotion of Sri Ganesh Kalita (Sl. 2) is provisional for a period of 1 (One) year and subject to the satisfactory report of Registrar (Establishment) at the end of the year.

By Order,

Sd/- Smti Aparna Ajitsaria

REGISTRAR GENERAL

Memo No. No. HC.V-56/2023/ 874 /Estt.##

Dated 19-10-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt.; Dispur, Guwahati-6.
7. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
8. The Deputy Registrar (), Gauhati High Court, Guwahati.
9. The Assistant Registrar, (), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

13. The Treasury Officer, Kamrup Treasury, Guwahati-1.
- ✓ 14. The Project Manager, Gauhati High Court, Guwahati with a request to upload it in the official website on priority basis under the designated head.
15. The Private Secretary to Hon'ble Mr./Mrs. Justice,, Gauhati High Court, Guwahati.
16. The A.O.(J),Accounts Section, Gauhati High Court, Guwahati. He is requested to ensure that it reflects in the service book(s).
17. The A.O.(J),....., Gauhati High Court, Guwahati.
18. The Court Officer No. I/II, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.
21. The CA to Registrar (Establishment), Gauhati High Court, Guwahati.
22. Person concerned.
23. The Order file/personal File.

Spandan Dutsava 19.10.23
REGISTRAR GENERAL

Ranjit J. Sarma
19/10/23